

Date of
Order

Order

MPD-102/92 (CA 29/90)

3-11-92 for further direction


DEPUTY REGISTRAR
 Central Administrative Tribunal
 Jaipur Bench, JAIPUR.

3-11-92
 None present for the applicant.

Sufficient time has been granted to the applicant for removing defects but the same have not been removed as yet. The application is fit to be declined for registration under Rule 5(4) of the Central Administrative Tribunal Procedure Rules-1987.

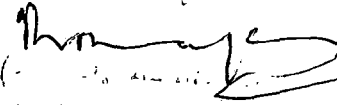
Let the Case be placed before the Court for appropriate order on 21-1-93.

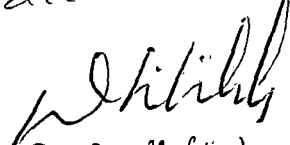

DEPUTY REGISTRAR
 Central Administrative Tribunal
 Jaipur Bench, JAIPUR.

28.1.93

None present on behalf of the petitioner

The registration of the m.p. is declined.


 Member (Adm.)


 (D.L. Mehta)
 Vice-Chairman

Copy sent to the app. on vide 12/2/93
 Date 16-2-93


 16/2/93